

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

51

C.P No. 719/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Samaypra Technosolution Pvt. Ltd.

V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER

CP No. 719/252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)